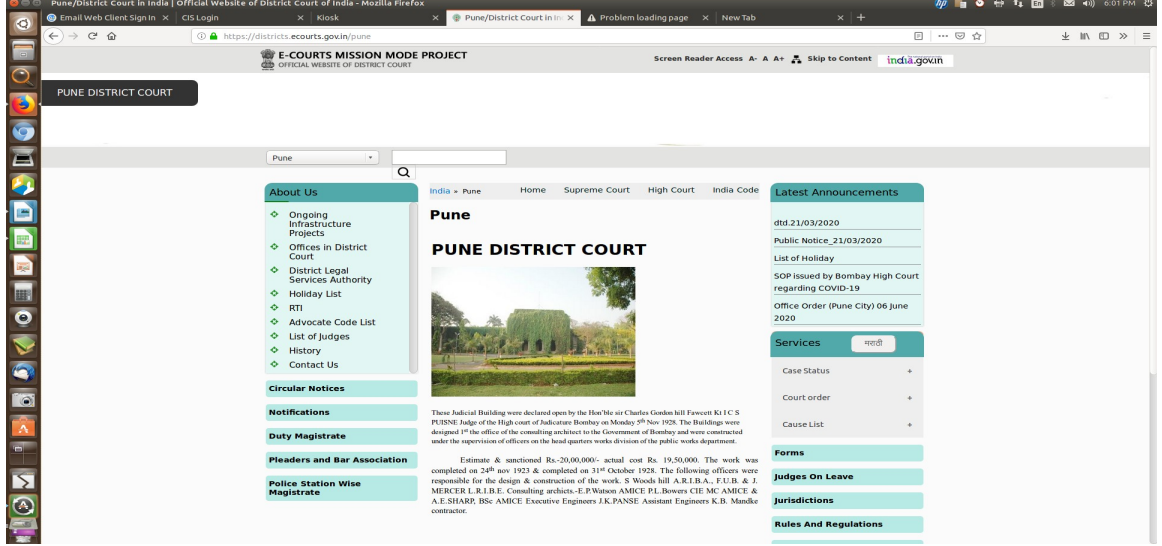


जिल्हा व सत्र न्यायालय, पुणे

खालील दिलेल्या माहितीप्रमाणे आपणांस प्रत्येक कोर्टाचा Daily Board काढता येईल

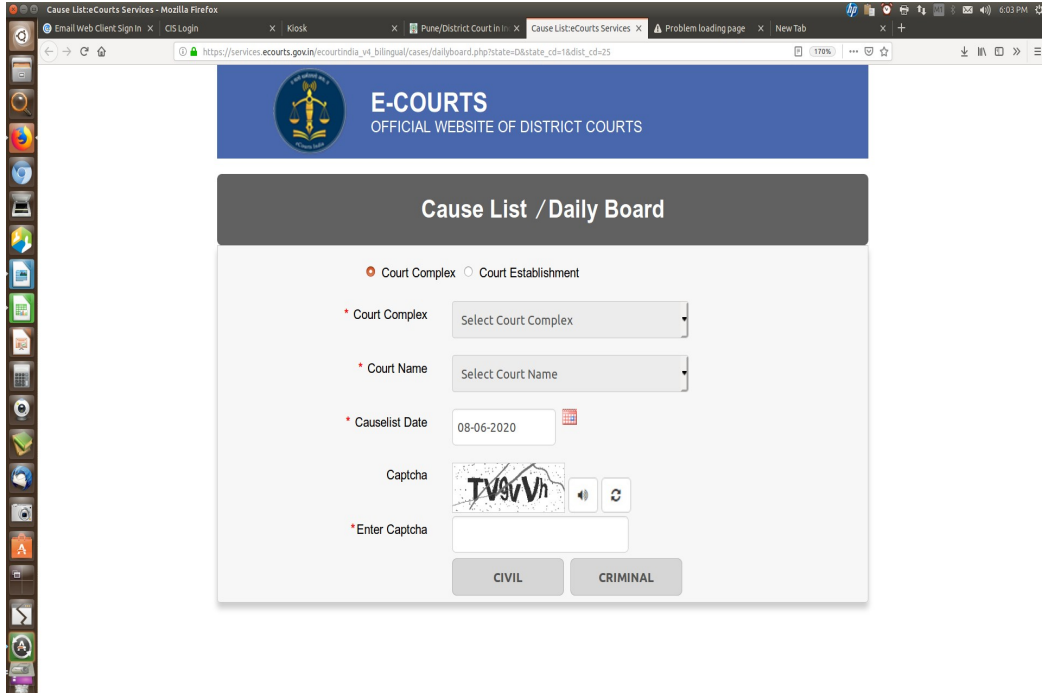
१. प्रथम आपण जिल्हा न्यायालय यांच्या Website वर जाणे

<https://districts.ecourts.gov.in/pune>



वरीलप्रमाणे Screen आपणांस दिसेल

२. त्यानंतर आपण Cause List मध्ये जाणे



वरीलप्रमाणे Screen आपणांस दिसेल

३. त्यानंतर Court Establishment मध्ये जाणे

The screenshot shows the E-COURTS website interface. The header includes the E-COURTS logo and the text "OFFICIAL WEBSITE OF DISTRICT COURTS". Below the header is a dark grey bar with the text "Cause List / Daily Board". The main form area has two radio buttons: "Court Complex" (unselected) and "Court Establishment" (selected). The form contains the following fields:

- * Court Establishment: District and Session Court ,Pune
- * Court Name: 1-SHRI. N. P. DHOTE-PRINCIPAL DISTRICT
- * Causelist Date: (empty)
- Captcha: ToYbPM
- * Enter Captcha: (empty)

At the bottom of the form are two buttons: "CIVIL" and "CRIMINAL".

त्यानंतर आपणांस कोणत्या कोर्टाचा Board हावा आहे त्या Court Name ला Click करणे

The screenshot shows the E-COURTS website interface. The header includes the E-COURTS logo and the text "OFFICIAL WEBSITE OF DISTRICT COURTS". Below the header is a dark grey bar with the text "Cause List / Daily Board". The main form area has two radio buttons: "Court Complex" (unselected) and "Court Establishment" (selected). The form contains the following fields:

- * Court Establishment: District and Session Court ,Pune
- * Court Name: 1-SHRI. N. P. DHOTE-PRINCIPAL DISTRICT
- * Causelist Date: 09-06-2020
- Captcha: yalwzh
- * Enter Captcha: yalwzh

At the bottom of the form are two buttons: "CIVIL" and "CRIMINAL".

त्यानंतर आपणांस कोणत्या तारेखाचा Board पाहिजे त्यासाठी Causelist Date ला ती Date देणे त्यानंतर Captcha टाकणे व Civil व Criminal ला Click करणे

५. त्यानंतर खालील प्रमाणे आपणांस Board पाहण्यास मिळेल.

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DISTRICT AND SESSIONS COURT PUNE MAHARASHTRA
In The Court Of: SHRI. N. P. DHOTE
PRINCIPAL DISTRICT AND SESSIONS JUDGE PUNE
Criminal Cases Listed on 09-06-2020

Sr No	Cases	Party Name	Advocate Name
Urgent Cases			
Evidence Part Heard			
1)	Sessions Case/100702/2011	The State of Maharashtra Loni Kalbhor P.stn. Versus Ganesh Narayan Kunjir etc 3	A.P.P. Adv N.D.Pawar
Arguments			
2)	Spl.Case Child Prot./100149/2015	The State of Maharashtra Yerwada P.Stn Versus Pradeep Sheshraosingh Solanki	A.P.P.
3)	Spl.Case Child Prot./56/2016	State of Maharashtra Pimpri P Stn Versus Anand Shivaji Gidde	APP
4)	Cri.Appeal/89/2017	Hanumant Ramesh Mhaske Versus State of Maharashtra	Yogesh Pawar APP Salvi
5)	Cri.Appeal/499/2017	M/s Bharat Ceramic Industries etc 1 Versus Rajendra Bansilal Raisoni etc 1	Nannajkar Shri Pradeep Maruti
		M/s Bharat Ceramic Industries etc 1	Nannaikar Shri Pradeep